

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11556 of 2013- DB

(Arising out of OIA-SRP-253-255-VAPI-2012-13 dated 19/02/2013 passed by Commissioner of Central Excise-VAPI)

K P Shah

.....Appellant

Commercial Manager Cum Authorized Signatory
M/S. Pankaj Extrusion Ltd,
Survey No. 15/1/4, Village : Rakholi,
Silvassa, U T Of Dadra & Nagar Haveli

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat - 396191

APPEARANCE:

Shri, Paresh Dave, Advocate for the Appellant

Shri, G. Kirupanandan, Assistant Commissioner(AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 11.04.2023
DATE OF DECISION: 12.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11554 of 2013.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**